

About 5550 workers were assisted in securing alternate employment upto October, 1978.

#### पिछड़े राज्यों के लिये नियतन

3211. श्री गोविन्द राम बिरो : क्या योजना कंभी यह बताने की कृपा करेंगे कि :

(क) योजना प्रायोग द्वारा, कौन राष्ट्रीय नियतन की तुलना में, विभिन्न राज्यों के लिये निर्धारित प्रस्तावित नियतन की प्रतिबन्धता क्या है ; और

(ख) क्या अपेक्षाकृत विकसित राज्यों के लिये नियतन की तुलना में विकासशील/पिछड़े राज्यों के लिये प्रस्तावित नियतन अधिक हैं जिम से उन्हें विकसित राज्यों के बराबर लाया जा सके ; और यदि नहीं, तो इसके क्या कारण हैं ?

प्रधान मंत्री (श्री मोरारजी देसाई) : (क) और (ख). 1978-83 के लिए राज्यों की पंच वर्षीय योजनाओं और केन्द्र से अंतरण द्वारा उन के बीच में किए जाने वाले संसाधनों के पूर्ण आवंटन को अभी नियत किया जाना है ।

#### Holding of Triple Charge by Secretary, Electronics Commission

3212. SHRI BHAGAT RAM: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Secretary, Electronics Commission of India has also been appointed as Secretary, Department of Science and Technology and Director-General, CSIR in addition to his present duties;

(b) whether in the past three Scientists used to hold these posts separately;

(c) whether all the three departments have been merged; and

(d) with what aims and objects, these decisions have been taken and whether one person will be in a position to run three vast departments efficiently?

THE PRIME MINISTER (SHRI MORARJI DESAI) : (a) For a very brief period (from 10-10-1978 to 1-12-1978), Secretary, Department of Science and Technology and Director

General, CSIR held the posts of Secretary, Department of Electronics and Chairman, Electronics Commission, as a purely interim measure of administrative convenience.

(b) Yes, Sir.

(c) No, Sir.

(d) Secretary, Department of Science and Technology does not hold the post of Secretary, Department of Electronics any longer but holds the post of Director-General, CSIR. Government consider that this is conducive to administrative convenience and efficiency.

#### Payment of Power Tax by N.D.M.C.

3213. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that New Delhi Municipal Committee has stopped payment of power tax to Delhi Municipal Corporation for the power supplied to it and have sought legal opinion in the matter;

(b) if so, Government's reaction therein; and

(c) steps proposed to be taken by Government to find out a solution to this dispute between the civic bodies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHR S. D. PATIL) : (a) Yes, Sir.

(b) and (c). The matter is under consideration of Delhi Administration.

#### Post of Hindi Officer

3214. SHRI RAM VILAS PASWAN: Will the Minister of DEFENCE be pleased to state:

(a) whether a post of Hindi Officer has been filled up recently in the Ministry of Defence;

(b) whether the post was filled without inviting fresh applications;